

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairperson**
2. **Shri Bhanu Bhushan, Member**
3. **Shri A.H.Jung, Member**

Review Petition No. 24/2006

In the matter of

Review of order dated 27.2.2006 in petition No. 108/2005 for revision of O & M expenses in respect of Talcher Thermal Power Station (460 MW) for the period from 1.4.2001 to 31.3.2004.

And in the matter of

NTPC Ltd,	...	Petitioner
Vs		
Grid Corporation of Orissa Limited	Respondent

Following were present:

1. Shri V.B.K.Jain, NTPC
2. Shri I.J.Kapoor, NTPC
3. Shri Vivek Kumar Singh, NTPC
4. Shri Guryog Singh, NTPC
5. Shri S.K.Sharma, NTPC
6. Shri A.S.Pandey, NTPC

**ORDER
(DATE OF HEARING: 22.6. 2006)**

The application has been filed to seek review of the order dated 27.2.2006 in Petition No. 108/2005.

2. Heard Shri V.B.K. Jain, representative of the petitioner on admission.

3. Shri Jain sought permission to withdraw the present petition and file a revised petition. Accordingly, the review petition stands dismissed as withdrawn. Liberty is granted to the petitioner to file a fresh petition in accordance with law.

Sd-/
(A.H.JUNG)
MEMBER

sd-/
(BHANU BHUSHAN)
MEMBER

sd-/
(ASHOK BASU)
CHAIRPERSON

New Delhi, dated the 22nd June 2006